## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-45/2005/ 2323/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Farhana Sultana,

District & Sessions Judge,

Morigaon.

Dated Guwahati, the  $\frac{5}{5}$  May, 2025

Sub:-

Station leave permission.

Ref:-

Your letter No. DJM/2661, dated 02.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 03.05.2025 till the morning of 05.05.2025**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Additional District & Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/ 2324 /A, dated 5.5. 2025 Copy to:

1. The Project Manager, Gauhati High Court.

02.02.52

JT. REGISTRAR (VIGILANCE)